to start a Sanskrit University at Kaladi, Kerala which is the birth place of Sree Sankara?

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRIMATI SUSHILA ROHATGI): No such proposal isunder the consideration of Government.

Payment of Share by Rajasthan on Construction of Sardar Sarovar Project in Gujarat

- 686. SHRI RANJIT SINGH GAEKWAD: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether the Rajasthan Government has yet to pay its share of expenditure on the construction of Sardar Sarovar Project;
- (b) the share of expenditure to be paid by the Rajasthan Government;
  - (c) how long it is in arrears; and
- (d) whether the other two beneficiary States, viz Maharashtra and Madhya Pradesh have already paid their respective shares of expenditure on the project?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKRANAND)

- (a) Yes, Sir,
- (b) Rs 11.01 crores upto March, 1985.
- (c) The annual share contribution from the starting of execution of the project in 1979-80 are in arrears from the respective year.
- (d) The Governments of Maharashtra and Madhya Pradesh have paid substantial amounts of their share to Government of Gujarat.

Diversion of Surplus Funds of Bombay Port Trust to other Ports.

688. SHRI B. V. DESAI): SHRI SHARAD DIGHE:

Will the Minister of TRANSPORT be pleased to state :

(a) whether Government are planning to divert a substantial portion of the surplus funds of Bombay Port Trust to ess fortunate parts in the country, if so, he reasons thereof:

- (b) whether his Ministry has issued a directive under the Major Port Trusts Act asking BPT to give loans to ports which are starved of funds;
- (c) whether it is a fact that Government do not propose to increase the capacity of the Bombay Port during the Seventh Plan;
- (d) whether the Planning Commission has now reduced the 7th Plan outlay for ports; and
  - (e) if so, the main reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT):

(a) Bombay Port Trust has been requested to make available part of the surplus funds for financing the Plan Project of some of the other Major Ports.

- (b) No, Sir.
- (c) The Government have approved a number of schemes which will increase the capacity of the Bombay Port during 7th Plan.
  - (d) No, Sir.
  - (e) Does not arise.

Irrigation Projects in Kerala Awaiting
Clearance

- 689. SHRI K. KUNJAMBU: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the names of major and medium irrigation projects in Kerala whose clearance is still pending with the Centre;
- (b) whether there has been any undue delay in giving clearance to any of these projects;
- (c) if so, the main reasons thereof;
- (d) by what time final clearance is likely to be given to the pending projects?

THE MINISTER OF WATER RESOURCES' (SHRI B. SHANKARA-NAND): (a) to (b). The names of major and medium projects sent by Kerala for clearance and their present position are given below.

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## **Major Schemes**

1. Chimoni Irrigation Project.

2. Modernisation of Neyyar Irrigation Project.

- 3. Idamalyar Irrigation Project.
- 4. Kuttiadi Augmentation Multipurpose Project.

## **Medium Schemes**

- 1. Meenachil River Valley Project.
- 2. Regulator-cum-Bridge at Chamravattom.

Fall in Sale of Railway Tickets between Doharighat and Indara-Bombay-Calcutta etc.

- 690. SHRI RAJ KUMAR RAI: Will the Minister of TRANSPORT be pleased to state:
- (a) the reasons for fall in sale of railway tickets between Doharighat and Indara (North Eastern Railway) and the percentage fall in the present income from sale of tickets from Doharighat for Bombay Calcutta etc, as compared to the sale three years ago;
- (b) whether this income can be increased to nearly the income that was some ten years ago by converting the meter gauge line from Varanasi to Doharighat into broad gauge line;
- (c) whether it is a fact that all important trains operate Via Mughal Sarai and

## **Present Position**

The observations of the Advisory committee of the Planning Commission on the Project was forwarded to the State Government in 1983 for their clarifications. The State Government is also to submit an updated estimate of the scheme.

State Government is to send replies to the comments of C.W.C. sent during 1984-85.

Comments of C.W.C. were sent to the State Government during 1983-84. The State Government has informed that they are re-appraising the project for reducing the estimated cost.

This Project involves utilisation of Cauvery River basin waters and concurrence of the other basin States has to be obtained by the Kerala Government.

C.W.C. has sent comments on the Project during December 1984 and March, 1985.

Comments on the project sent in October 1984 and March, 1985.

Varanasi and if so, whether passengers travel to Mughal Sarai and Varanasi by other costlier means of transport due to meter gauge line between Varanasi and Doharighat and because trains do not run in time; and

(d) if so, the steps Government propose to take to solve the above problems in the interest of passengers of Doharighat area and the areas around it?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL): (a) The main reasons for fall in the sale of Railway tickets at railway stations between Doharighat and Indara exclusive are:

(i) Due to more frequency of Govt.
and Private Buses/Taxies on
Doharighat-MAU Section,
Doharighat-Gorakhpur Sector and
other sections served by Agamgarh
district,